

**CITY CIVIL AND SESSION COURT MUMBAI  
IN THE COURT OF H.H.J SHRI. H. S. SATBHAI  
COURT 44 ADDL SESSIONS JUDGE  
Criminal Cause List Dated 05-10-2020**

S.No. Case Type Case No. Title Name of  
Advocate

ARGUMENTS

1 NDPS S CASE 100112/2011 The State of Maharashtra

Vs

Mohammad Parvez Dawood

Khan

EVIDENCE PART HEARD

2 NDPS S CASE 100020/2017 N.C.B.

Vs

SAJID ALI SHAIKH @ PAPPU

AND ORS.05

HEARING BEFORE CHARGE

3 NDPS S CASE 100073/2016 THE STATE OF SEWREE

POLICE STATION.

Vs

MUKHTAR AHMED HARUN

SAYYED AND ORS.02

4 NDPS S CASE 100130/2016 THE STATE OF ANC, WORLI

UNIT

Vs

GANESH YALUMALLYA

KAUNDER

ORDER

5 BAIL APPLN NDPS 100768/2020 Narcotics Control Bureau -

Respondent

Vs

Eze Peter Ndumuisi S/o Eze -

applicant

SPP

Ayaz Khan

( Main Matter SPL.CASE/0000186/2020)

APPEARANCE

6 REMAND APPLN NDPS 100524/2020 The State of Maharashtra

Through V. B. Nagar Police

Station

Vs

Imran Adam Gavkar @ Limo

PP

7 SPL.CASE 100701/2020 The State of Maharashtra Worli

Police Station

Vs

Selvi Aarmogam Devendra

APP

AWAITING R AND P

1/2

CITY CIVIL AND SESSION COURT MUMBAI

IN THE COURT OF H.H.J SHRI. H. S. SATBHAI

COURT 44 ADDL SESSIONS JUDGE

Criminal Cause List Dated 05-10-2020

S.No. Case Type Case No. Title Name of

Advocate

8 CRI APPEAL 100354/2017 Sanjay Shamji Dedhia Proprietor

of Deep Fabrication Work-

Aplcnt.

Vs

Ramsukh Ramadhar Yadav and  
The State of Maharashtra -  
Respondent

Pravin K. Gupta

9 CRI APPEAL 100636/2018 Mohammed Sharif Abdullah

Shaikh @ MA 2020-18 @ BA

1895-18 - Appellant (ORg.

Accused)

Vs

Yasin Haji Amin Kudia and The  
State of Maharashtra -  
Respondent (Org. Complainant)

N. A. Ghatte

REPORT

10 NDPS S CASE 100121/2008 State of Maharashtra

Vs

Danial Okeke

APP

Bhandary

11 REMAND APPLN NDPS 101249/2019 The State Colaba Police Station

Vs

Valhya @ Uttam Shantaram

Munj

12 REMAND APPLN NDPS 101258/2019 The State- Shivaji Nagar Police  
Station

Vs

Abdul Karim Abdul Rahim

Shaikh and another

13 REMAND APPLN NDPS 101315/2019 The State- Mahim Police Station

Vs

Nagin Mathur Parmar

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**CITY CIVIL AND SESSION COURT MUMBAI  
IN THE COURT OF H.H.J SHRI. H. S. SATBHAI  
COURT 44 ADDL SESSIONS JUDGE  
Criminal Cause List Dated 06-10-2020**

S.No. Case Type Case No. Title Name of  
Advocate  
HEARING  
1 NDPS S CASE 100202/2019 The State of Maharashtra Khar Police  
Station  
Vs  
Dilawar Shaukat Momin and Anr  
2 NDPS M A 100221/2020 Nigar Khanam Sadre Alam Through  
her Constituted attorney Rehan  
Ahmed Motiuzzama Shaikh  
Vs  
The State of Maharashtra N.C.B. and  
Anr  
Wasim R. Khan  
and Mohammed  
Ajmal  
EVIDENCE PART HEARD  
3 NDPS S CASE 100175/2014 The State ANC  
Vs  
Achhelal Singhasan Shah  
4 NDPS S CASE 100212/2014 The State ANC  
Vs  
Ramjani Masten Shaikh  
REPLY/SAY  
5 NDPS S CASE 100101/2019 The State of Maharashtra A.N.Cell,  
Ghatkopar Unit  
Vs  
Ganesh Ashok Pathare @ Pathade and  
Anr  
6 BAIL APPLN NDPS 100705/2020 Jamshad Mallick Kuppatil S/o Hashim  
Mallick Puppatil  
Vs  
The Union of India  
Amol A.  
Patankar  
APPEARANCE  
7 NDPS S CASE 100188/2018 The State of Byculla Police Station  
Vs  
Shilpa Shamsuddin Shaikh and  
another 1  
APP  
AWAITING R AND P  
8 CRI REV APP 100026/2019 Jagir Singh Taneja - Applicant  
Vs  
V. L. Suresh and State of Maharashtra  
- Respondent  
Sandeep Velkar  
9 CRI APPEAL 100330/2019 Vijay Madhukar Vibhute@MA-99-  
-19,BA-931-19-Aplnt.  
Vs  
The State of Maharashtra and Amol  
Shivaji Pawar-Respdts.  
Jatin P. Shah  
REPORT  
1/2  
CITY CIVIL AND SESSION COURT MUMBAI  
IN THE COURT OF H.H.J SHRI. H. S. SATBHAI

COURT 44 ADDL SESSIONS JUDGE

Criminal Cause List Dated 06-10-2020

S.No. Case Type Case No. Title Name of  
Advocate

10 CRI APPEAL 100609/2018 Sunil Kamlakar Tambe@MA-191-  
-18,BA-1782-18 - Appellant (Org.  
Accused)

Vs

Balaram Tukaram Yadav and the  
State of Maharashtra - Respondent

Tanoj B.

Kamble

11 REMAND APPLN NDPS 101056/2018 The State of Nagpada Police Station

Vs

Farukha Mohd. Naim Choudhari

12 CRI M A 100154/2019 Balaram Tukaram Yadav in Appeal-  
609-18-Aplcnt.

Vs

Sunil Kamlakar Tambe and The State  
of Maharashtra-Respdts.

Sandhya A.

Mailagir

DORMANT FILE

13 NDPS S CASE 100213/1994 The State of Maharashtra

Vs

Mussaraf Hussain So Islam Hussain

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**CITY CIVIL AND SESSION COURT MUMBAI  
IN THE COURT OF H.H.J SHRI. H. S. SATBHAI  
COURT 44 ADDL SESSIONS JUDGE  
Criminal Cause List Dated 07-10-2020**

S.No. Case Type Case No. Title Name of  
Advocate

(Urgent Cases)

REPORT

1 NDPS S CASE 100591/1986

Vs

2 NDPS S CASE 101205/1987 Colaba P.Stn.

Vs

Ali Mohemad Musa

APP D.M.Lade

3 NDPS S CASE 100218/1992 Akbar Ali Ismail

Vs

4 NDPS S CASE 100123/1992 Shingwal @ Bashir

Vs

ARGUMENTS

5 CRI M A 100093/2019 M/s. Chamunda Builders and  
Developers@Revn.---19,MA-92-19-Aplcnt.

Vs

The State of Maharashtra and Pratap

Ramprasad Tiwari-Org. Complainant

Swapnil A.

Waradkar

HEARING

6 CRI APPEAL 100134/2019 Irfan Ahmad Khan@MA-411-19,BA--  
89-19-Aplnt.

Vs

The State of Maharashtra-Malabar P.

Stn.-Respdt.

Prakash J.

Salsingikar

7 CRI APPEAL 100146/2019 Nisar Khan @ Baggar Nisir Khan -

Appellate

Vs

State of Maharashtra - Wadala T. T.

Police Station - Respondent

Moin Khan

8 SPL.CASE 100663/2020 State of Maharashtra through D.C.B. ,  
C.I.D. Unit - III

Vs

Jabir Nadir Ali

APP Tawade

EVIDENCE PART HEARD

9 NDPS S CASE 100215/2014 The State of Maharashtra

Vs

Pravin sultan Shaikh

( Main Matter REMAND APPLN NDPS/0100147/2014)

EVIDENCE

10 NDPS S CASE 100067/2012 The State Shivaji Nagar P. Stn

Vs

Ali Akbar@ Aslam Mohd yamin Qureshi

and one other

APPEARANCE

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CITY CIVIL AND SESSION COURT MUMBAI  
IN THE COURT OF H.H.J SHRI. H. S. SATBHAI  
COURT 44 ADDL SESSIONS JUDGE  
Criminal Cause List Dated 07-10-2020  
S.No. Case Type Case No. Title Name of

Advocate  
11 NDPS S CASE 100154/2019 The State of Maharashtra Antop Hill  
Police Station  
Vs  
Savitri Periswami Devendra and Others  
2/2

**CITY CIVIL AND SESSION COURT MUMBAI  
IN THE COURT OF H.H.J SHRI. H. S. SATBHAI  
COURT 44 ADDL SESSIONS JUDGE  
Criminal Cause List Dated 08-10-2020**

S.No. Case Type Case No. Title Name of  
Advocate

HEARING

1 SPL.CASE 100462/2020 The State of Maharashtra Thr  
ANC Azad Maidan Unit

Vs

Reza Faredun Borhani Shidani

Prashant D

More

2 NDPS M A 100667/2020 Reza Borhani Shidani

Vs

The State of Maharashtra, Anti

Narcotic Cell, Aazad Maidan

Unit, Crime Branch, CID

P. M. Havnur

EVIDENCE PART HEARD

3 NDPS S CASE 100023/2012 The State - A N Cell

Vs

Smt. Nagoni Laxman Ulidri

APP

V.P.Shinde

4 NDPS S CASE 100061/2013 The State ANC

Vs

Taufik Nasim Shaikh and anr.

APP Lade

Liman

5 NDPS S CASE 100137/2013 The State ANC

Vs

Mohammad Ayub Abdul

Badshaha Shaikh

6 NDPS S CASE 100196/2014 The State ANC

Vs

Momina Ibrahim Aarnekar @

Hanrnekar

7 NDPS S CASE 100204/2014 The State of ANC, Azad Maidan  
Unit.

Vs

ABDUL LAHARY SABUNE

8 NDPS S CASE 100055/2015 The State of ANC Ghatkoper  
Unit

Vs

Panchanan Kartik Nayak And

Another One

9 NDPS S CASE 100079/2016 STATE OF SEWREE P. STATION

Vs

MASIN JUMMA GHACHI

10 NDPS S CASE 100136/2016 THE STATE OF ANC,  
GHATKOPER UNIT.

Vs

INUSA GODWIN @ JHON S/O

UNUSA PETER

HEARING BEFORE CHARGE

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CITY CIVIL AND SESSION COURT MUMBAI

IN THE COURT OF H.H.J SHRI. H. S. SATBHAI  
COURT 44 ADDL SESSIONS JUDGE

Criminal Cause List Dated 08-10-2020

S.No. Case Type Case No. Title Name of  
Advocate

11 NDPS S CASE 100103/2019 The State of Maharashtra  
Amboli Police Station

Vs

Afzal Husain Mumtazali Ansari  
and Anr

12 NDPS S CASE 100137/2019 The State of Maharashtra  
Kasturba Marg Police Station

Vs

Sindhu Sheshnath Gupta and  
Anr

ORDER

13 CRI APPEAL 100841/2018 Farid Nazir Shaikh-Aplnt.

Vs

Shabana Farid Shaikh and The  
State of Maharashtra-Respdts.

M. A. Solkar

APPEARANCE

14 NDPS S CASE 100164/2019 The State of Maharashtra  
through MHB Colony Police

Station

Vs

Rohit Shivprasad Shukla

15 REMAND APPLN NDPS 100153/2020 The State- Nagpada Police  
Station

Vs

Ayajul Matiul Rehman Shaikh

16 REMAND APPLN NDPS 100161/2020 The State- Meghwadi Police  
Station

Vs

Harishankr Ramnath Choursiya  
and another

STEPS

17 CRI BAIL APPLN 102207/2019 Jamaluddin Moinuddin Ansari -  
Appellant (Org. Accused) - in

Appeal No. 655-19

Vs

Harpreetsingh B. Suri -  
Respondent (Org. Complainant)

B. T. Taware

18 CRI M A 102220/2019 Jamaluddin Moinuddin Ansari.

In Appeal 655-19 - Appellant

(Org. Accused)

Vs

Harpreetsingh B. Suri -  
Respondent (Org. Complainant)

B. T. Taware

REPORT

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CITY CIVIL AND SESSION COURT MUMBAI

IN THE COURT OF H.H.J SHRI. H. S. SATBHAI

COURT 44 ADDL SESSIONS JUDGE

Criminal Cause List Dated 08-10-2020

S.No. Case Type Case No. Title Name of

Advocate



19 CRI M A 102426/2018 Anjan Chanda@Revn.---

-18-Aplcnt.

Vs

Abdul Rehman and State of  
Maharashtra-Respdt.

K. C. Prusty

20 REMAND APPLN NDPS 100942/2019 The State- Dahisar Police  
Station

Vs

Rani Raju Naidu and another

21 REMAND APPLN NDPS 100967/2019 The State- D.B. Marg Police  
Station

Vs

Mohd. Faruk Mohd. Umar Tak

22 REMAND APPLN NDPS 101212/2019 A.I.U.

Vs

Yahya Abdullah Alhaddad and  
another

23 REMAND APPLN NDPS 100126/2020 The State- Andheri Police  
Station

Vs

Nagu Kisan Pawar

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**CITY CIVIL AND SESSION COURT MUMBAI  
IN THE COURT OF H.H.J SHRI. H. S. SATBHAI  
COURT 44 ADDL SESSIONS JUDGE  
Criminal Cause List Dated 09-10-2020**

S.No. Case Type Case No. Title Name of

Advocate

(Urgent Cases)

DORMANT FILE

1 NDPS S CASE 100447/1987 State of Maharashtra P.Stn. Colaba

Vs

Ismail Haji Harsi Idd

Mrs. Rayakar

2 NDPS S CASE 101325/1988 Babulal Bhuraji Solanki

Vs

The State

3 NDPS S CASE 100386/1989 State

Vs

Dhanaraj@Birbal Ramprasad Singh

APP

4 NDPS S CASE 100030/1990 Customs

Vs

Miss Betty Chebat Muttai

5 NDPS S CASE 100922/1990 State of Maharashtra through CB CID

Vs

Zahid Ajar Khan Anr.

APP

HEARING

6 CRI APPEAL 100658/2018 Javed Suleman Khordiya@MA-2068-18,BA-1-

54-18-Aplnt.-Aplnt.

Vs

The State of Maharashtra-Dongri P. Stn.-Respd.

Mohd. Arif

Siddiqui, Irfan

A .A. Ansari

EVIDENCE PART HEARD

7 NDPS S CASE 100088/2013 The State ANC

Vs

Kingsley Okekengo Okchikwa and anr.

8 NDPS S CASE 100126/2013 The State Bandra P. Stn.

Vs

Salim Imtiyaz Shaikh and anr.

9 NDPS S CASE 100178/2016 MALVANI POLICE STATION.

Vs

RAMESH SURESH SONI

10 NDPS S CASE 100194/2016 ANC

Vs

MOHD. SHOHEB SULTAN AHMED SHAIKH @

MITHUN

11 NDPS S CASE 100095/2017 The State ANC

Vs

Peter Okonavo Engevida and other 11

12 NDPS S CASE 100097/2019 Union of India Narcotics Control Bureau

Vs

Ghulam Ahmed Kallu

EVIDENCE

13 NDPS S CASE 100117/2012 The State ANC

Vs

Deepak@Baba Rajaram Dhangar

14 NDPS S CASE 100136/2015 The State of ANC, Ghatkoper Unit

Vs

Abdul Kadar Rashid Shaikh

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CITY CIVIL AND SESSION COURT MUMBAI  
IN THE COURT OF H.H.J SHRI. H. S. SATBHAI  
COURT 44 ADDL SESSIONS JUDGE

Criminal Cause List Dated 09-10-2020

S.No. Case Type Case No. Title Name of

Advocate

15 NDPS S CASE 100068/2016 THE STATE OF CB,CID, GHATKOPER UNIT.

Vs

RIZWAN KASAM SHAIKH.

HEARING BEFORE CHARGE

16 NDPS S CASE 100143/2016 ANC, KANDIVALI UNIT.

Vs

MICHAEL IFEANY ICHUKWU OKEKE

17 NDPS S CASE 100153/2016 MEGHWADI POLICE STATION.

Vs

MOHAMMAD USMAN ABDUL MALIK SHAIKH.

APPEARANCE

18 REMAND APPLN NDPS 100217/2020 The State- ANC Ghatkopar Unit

Vs

Ejaj Ali @ Kadar Samsher Ali Sayed

19 REMAND APPLN NDPS 100218/2020 The State- Khar Police Station

Vs

Shabaj Akbar Khan

REPORT

20 REMAND APPLN NDPS 100883/2019 The State- Oshivara Police Station

Vs

Ghanshyam @ Baba Vinodkumar Bharti

21 REMAND APPLN NDPS 100890/2019 The State- Dindoshi Police Stn.

Vs

Dipak Dinesh Yadav

22 REMAND APPLN NDPS 100894/2019 The State- Nagpada Police Station

Vs

Asma Yakub Sayyad and another

23 REMAND APPLN NDPS 100897/2019 The State- ANC Worli Unit

Vs

Radheshyam Chunnilal Gupta @ Vinod

24 REMAND APPLN NDPS 100930/2019 The State- V.P. Marg Police Station

Vs

Ratanlal Ridmalram Bishnoi and another

25 REMAND APPLN NDPS 100132/2020 The State- Kurla Police Station

Vs

Shakil Abbas Kondkari

26 REMAND APPLN NDPS 100184/2020 The State- ANC Ghatkopar Unit

Vs

Ram Krushna Mupnar

DORMANT FILE

27 NDPS S CASE 100195/1994 The State of Maharashtra

Vs

Maheshchandra So Dinesh Chandra Singh 1

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